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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No.97/2006 In
O.A. No.2512/2004

New Delhi this the 3rd day of May, 2006

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Mukesh Kumar Gupta, Member (J)

Shanker Singh,
R/o H. No.280E, East Baberpur,
Netaji Subhash Marg, Shahdara,
Delhi.

-Applicant

(By Advocate: Shri Ravinder Sharma, for
Shri Yogesh Sharma)

Versus

Shri P.K.Goel,
Divisional Railway Manager,
Northern Railway, Delhi Division,
Near New Delhi Railway Station,
New Delhi.

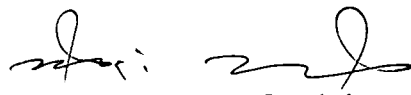
-Respondent

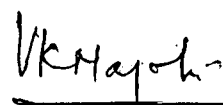
(By Advocate: Shri A.P. Sahay)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Respondents have filed a copy of order dated 31.03.2006 in W.P (C) 4951/2006 and W.P. (C) 4952/2006 whereby Tribunal's orders dated 19.09.2005 in OA-2512/2004 have been stayed. Accordingly, the present proceedings are dropped and notice to the respondent is discharged, subject to liberty to resort to appropriate legal proceedings after the disposal of Writ Petition or vacation of the stay order by the High Court.


(Mukesh Kumar Gupta)
Member. (J)


(V.K. Majotra)
Vice Chairman (A)

cc.